

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 30.06.2021

| I Session 11.00 AM to 2.00 PM | II Session 2.45 PM to 5.45 PM |
|---|---|
| HEARING | CALL ON |
| 1) O.S. 1119/2011 | 16) O.S. 27/2021 |
| 2) O.S. 431/2013 | 17) O.S. 1071/2020 |
| 3) O.S. 619/2013 | 18) O.S. 827/2018 |
| 4) O.S. 1107/2014 | 19) O.S. 1129/2020 |
| 5) O.S. 117/2015 | OBJECTIONS |
| 6) O.S. 245/2015 | 20) O.S. 781/2019 |
| 7) O.S. 847/2017 | SUMMONS |
| 8) O.S. 843/2019 | 21) O.S. 1481/2019 |
| 9) O.S. 185/2010 | 22) O.S. 945/2017 |
| 10) O.S. 325/2010 | NOTICE |
| EVIDENCE | 23) O.S. 499/2020 |
| 11) O.S. 93/2011 | STEPS |
| 12) O.S. 453/2014 | 24) O.S. 151/2011 |
| 13) O.S. 1039/2014 | 25) O.S. 523/2011 |
| 14) O.S. 153/2017 | 26) O.S. 1245/2012 |
| 15) O.S. 1063/2015 | 27) O.S. 1387/2012 |
| | 28) O.S. 501/2013 |
| | 29) O.S. 629/2014 |
| | 30) EX. 19/2014 |

Sd/-
I/c Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 30.06.2021

| IST SESSION AT 11 A.M | IIND SESSION AT 2.45 P.M |
|------------------------------|---------------------------------|
| HEARING | STEPS |
| 1. O.S. 330/2019 | 16. O.S. 382/2017 |
| 2. O.S. 332/2019 | 17. O.S. 652/2018 |
| 3. O.S. 364/2019 | 18. O.S. 902/2018 |
| 4. O.S. 370/2019 | 19. O.S. 1018/2018 |
| 5. O.S. 1132/2019 | 20. O.S. 114/2020 |
| 6. O.S. 1172/2019 | SUMMONS |
| 7. O.S. 1182/2019 | 21. FDP. 5/2014 |
| 8. O.S. 88/2020 | 22. O.S. 738/2015 |
| 9. O.S. 236/2020 | 23. O.S. 1540/2015 |
| 10. O.S. 1032/2020 | ISSUES |
| EVIDENCE | 24. O.S. 500/2011 |
| 11. O.S. 566/2009 | HEARING |
| 12. O.S. 1632/2014 | 25. O.S. 356/2013 |
| 13. O.S. 1310/2014 | 26. FDP. 2/2017 |
| 14. O.S. 616/2019 | 27. O.S. 124/2018 |
| 15. O.S. 848/2020 | 28. O.S. 160/2019 |
| | OBJECTIONS |
| | 29. O.S. 742/2019 |
| | 30. O.S. 1744/2019 |

Sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 30.06.2021

| I ST SESSION AT 11 A.M | II ND SESSION AT 2.45 P.M |
|-------------------------------|----------------------------------|
| NOTICE | STEPS |
| 1. O.S. 1224/2014 | 16. O.S. 1794/2008 |
| 2. O.S. 528/2021 | 17. EX 14/2013 |
| HEARING | 18. O.S. 1100/2014 |
| 3. EX 20/2008 | 19. O.S. 612/2016 |
| 4. O.S. 616/2020 | 20. O.S. 1322/2016 |
| 5. O.S. 420/2021 | 21. O.S 494/2021 |
| EVIDENCE | SUMMONS |
| 6. O.S. 1272/2005 | 22. O.S. 268/2014 |
| 7. O.S. 698/2017 | 23. O.S. 488/2014 |
| 8. O.S. 890/2018 | 24. O.S. 818/2019 |
| 9. Misc. 28/2019 | 25. O.S. 16/2014 |
| ARGUMENTS | APPEARANCE OF PARTY |
| 10. O.S. 1248/2014 | 26. O.S. 1708/2019 |
| 11. O.S. 224/2015 | 27. Misc. 6/2020 |
| 12. O.S. 662/2017 | ORDERS |
| 13. O.S. 218/2018 | 28. Misc. 56/2013 |
| 14. O.S. 1194/2018 | 29. Misc. 102/2013 |
| OBJECTIONS | 30. O.S. 1262/2015 |
| 15. O.S. 1072/2020 | |

Date: 29.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

29.06.2021

III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 30-06-2021

Morning - Sessions

HEARING

| | |
|---|---------------|
| 1 | O.S. 965/2012 |
| 2 | O.S. 183/2015 |
| 3 | O.S. 337/2017 |

EVIDENCE

| | |
|----|----------------|
| 4 | O.S. 2115/2007 |
| 5 | O.S. 23/2008 |
| 6 | O.S. 733/2008 |
| 7 | O.S. 1495/2008 |
| 8 | O.S. 1711/2008 |
| 9 | O.S. 189/2009 |
| 10 | O.S. 525/2011 |

SUMMONS

| | |
|----|----------------|
| 11 | O.S. 1527/2015 |
| 12 | O.S. 543/2017 |
| 13 | O.S. 1037/2017 |
| 14 | O.S. 1085/2017 |
| 15 | O.S. 1127/2017 |

Afternoon - Sessions

ARGUMENTS

| | |
|---|----------------|
| 1 | O.S. 971/2014 |
| 2 | O.S. 1111/2017 |
| 3 | O.S. 571/2019 |

CALL ON

| | |
|---|---------------|
| 4 | O.S. 65/2014 |
| 5 | O.S. 597/2014 |
| 6 | O.S. 917/2017 |
| 7 | O.S. 799/2018 |

OBJECTIONS

| | |
|----|----------------|
| 8 | O.S. 175/2014 |
| 9 | O.S. 1081/2017 |
| 10 | Mis 25/2019 |

NOTICE

| | |
|----|----------------|
| 11 | O.S. 1293/2014 |
| 12 | O.S. 123/2017 |

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| 13 | O.S. 777/2018 |
|----|---------------|

ORDERS

| | |
|----|----------------|
| 14 | O.S. 1207/2013 |
| 15 | O.S. 457/2017. |

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru